

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-516

CP- 50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited

Vs.

ROC, (NCT of Delhi & Haryana)

....Applicant

.....Respondent

SECTION

U/s 66

Order delivered on 27.05.2022

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on **01.07.2022**.


(Court Officer)

Md Saddam